

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 433/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY Appellant(s)

VERSUS

NET RAM

Respondent(s)

[MS. SHALINI SINGH, ADVOCATE (A.C) FOR THE RESPONDENT]

Date : 01-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
HON'BLE MR. JUSTICE N.V. ANJARIA

(Partial Court Working Days Bench)

For Appellant(s) : Mr. Vikas Bansal, Adv.
Ms. Sakshi Kakkar, AOR
Ms. Rambha, Adv.
Mr. Aaryan Bansal, Adv.

For Respondent(s) : Amicus Curie, AOR

UPON hearing the counsel the Court made the following
O R D E R

Adjournment is sought, by way of a letter circulated by the learned counsel appearing for the appellant on the ground of personal difficulty.

Accepting the request, the matter is adjourned.

List after two weeks.

(IRAMNAZ)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)